CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-560 038.

Dated: 12 JUL 1993

APPLICATION NO(s).

304 of 1993.

Applicant(5) R.Sridher

v/s. :

Respondent(s) Estate Manager, DRDO, Township 'B'lore & Others.

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Te

- 1. Sri.R.Sridhar, No.93, Suddagunta Palya, C.V.Raman Nagar Post, Bangalore-560 093.
- 2. Sri.V.V.Balan,
 Advocate, NO.75,
 Muddappa Road Cross,
 Maruthisevanagar,
 Bangalore-560 033.
- The Estate Manager, Estate Management Office, Minietry of Defence, DRDO Town Ship, C.V.Raman Nagar Post, Bangalore-93.
- 4. Sri.D.P. arilingaibh, C/o.Estate Manager, Eutate Management Office, Ministry of Defence, DRDO Township, C.V.Ramanager Post, Bangalore-560093.
- Smt.V.Puttamma, C/o.Estate Manager, Estate Management Office, Ministry of Defence, DRDO Township, C.V.Raman nagar Post, Bangalore-560 093.
 - 6. Sri.M.Vasudeva Rao, Central Govt.Stng.Counsel, High Court Building, Bangalore-1.

SUBJECT:- Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalore Bench Bangalore.

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FOS DEPUTY REGISTRAR
JUDICIAL BRANCHES

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH: *BANGALORE

DATED THIS THIRTIETH DAY OF JUNE, 1993

Present: Hon'ble Justice Mr.P.K.Shyamsundar, Vice Chairman
Hon'ble Mr. V.Ramakrishnan, Member (A)

APPLICATION NO.304/1993

Sri R.Sridhar, No.93, Suddagunta Palya, C.V. Raman Nagar, PO Bangalore-560 093.

.. Applicant

(Shri V.V. B alan - Advocate)

Versus

- Estate Manager, Estate Management Office, Ministry of Defence, DRDO Town Ship C.V.Raman Nagar PO, Bangalore-560 093.
- Sri D.P.Marilingaiah,
 C/o Esta te Manager,
 Estate Management Office,
 Ministry of Defence,
 DRDO Towhship
 C.V. Raman Nagar PO,
 Bangalore-560 093.
- 3. Smt.V. Puttamma, Major C/o Estate Manager, Estate Management Office, Ministry of Defence, DRDO Township, C.V. Raman Nagar PO, Bangalore-560 093.

Respondents

(Shri M. Vasudeva Rao - Advocate for R1)

This application having come up for hearing before this Tribunal today, Hon'ble Justice Mf. P.K.Shyam-sundar made the following:

ORDER

Having heard both sides, it becomes clear that somebody else has admittedly been preferred in making selections for a Group 'D' post on regular basis. This could not have been happened but for the discremination based on arbitrary choice. When the appointment of R-2 and R-3 having already been made, we do not wish to interfere but instead give a direction to the department to appoint the applicant in Group 'D' post without any delay. Let a copy of this order be sent to the department for immediate compliance. In any event, compliance of this order should be effected within two months from the date of receipt of a copy of this order. No costs.

MEMBER

VICE CHAIRMAN

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SENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH

BANGALORE

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-560038.

Miscellaneous Appln.No.348/93 in Dated 22 SEP 1993

APPLICATION NO(S) 304 of 1993.

APPLICANTS: R. Sridhar

v/s. RESPRINDENTS: Estate Manager, DRDO
Township, Bangalore- and Others.

TO.

1. Sri.V.V.Balan,
Advocate,No.75,
Muddappa Road,Cross,
Maruthisevanagar,
Bangalore-33.

- 2. Sri.M.S.Padmarajaiah, Central Govt.Stng.Counsel, High ourt Building, Bangalore-1.
- 3. Sri.M.Vasudeva Rao, Central Govt.Stng.Counsel, High Court Building, Bangalore-1.

Subject:- Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY/INTERIM ORDER, passed by this Tribunal in the above said application(s) on 14-09-93.

SDEPUTY REGISTRAR JUDICIAL BRANCHES.

Jesue Jane

Date Office Notes Orders of Tribunal

PKS(VC)/VR(MA)

14.09.1993

Heard both sides. In the circumstances time of two months was given by this Tribunal in 0.A.304/93 to the respondents for compliance time extended by further period of four months from this date. Furnish a copy of this order to the learned counsel for the pleader for taking necessary action in the matter.

MEMBER (A)

VICE CHAIRMAN

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LEATHAL ADMINISTRATE TRIBUNAL

ADDITIONAL LERCH

BANGALORE